IJ

His second question was—how much was allotted to the trade unions, to the rural workers. There are two schemes—for District level leadership and Village level workers training. In these two type of schemes there is a proposal for holding camps at district level and at other levels and the total amount allotted is about 3 lakks of rupees.

श्री लक्ष्मी नारायण नायक: ग्रामीण केंद्रों में खेतिहार मजदूर हैं। उनका ग्रभी तक विधिवत संगठन भी नहीं हुआ है भीर नहीं उनको प्रशिक्षित करने के लिए कोई योजना है। इन दोनों कामों के लिए सरकार कौन से प्रयास कर रही है?

डा० राम कृपाल सिंह : माननीय सदस्य ने बड़ा ग्रन्छा प्रश्न किया है। पहली बार जनता सरकार ने ब्रसंगठित क्षेत्रों के ब्रामीण मजदरों के संगठनों को बढावा देना के लिए मन्तर्राष्ट्रीय श्रम संगठन का जो कनवैशन नम्बर 141 है उसको मान्यता दी है, रेटि-फाई किया है। यह बात सही है कि ग्रामीण क्षेत्रों के मजदूरों के लिए संगठन बहुत कम हैं। इसीलिए ग्रामीग शिक्षा का जो सैल बनाया गया है वर्कर्ज एजुकेशन बोर्ड के तहत यह इस काम के लिए है कि जिला स्तर पर स्रीर ग्रामीण स्तरों पर ग्रामी म श्रमिकों के संगठन बोर्ड उसको देखे भीर वह उस भार देख भी रहा है। अभी इस में बहुत कुछ करना हैं। माननीय सदस्य जैसे प्रबद्ध लोग यदि इसमें मदद दें तो काफी सहायता हो सकती है। हम वर्कर्ज एजुकेशन में हर प्रकार की सहायता करने के लिए तैयार हैं।

SHRI PURNANARAYAN SINHA: What steps are being taken to educate the teachers who educate the workers in the languages the workers understand. I know that the tea garden employees are trained by highly educated people. They do not understand their

lectures. Will the Government consider to completely overhaul the system of imparting education to workers and teachers in the rural areas, considering the low educational standard of the people who are ground level workers amongst the workers in the rural areas? Is the Government proposing to overhaul the whole system of workers education system?

डा० राम कृपाल सिंह: प्रध्यक्ष महोदयः जहां तक भाषा का प्रश्न है मैंने सभी रीजनल. सेन्टर्स को कह दिया है भीर वर्कर्स ऐजुकेशन बोर्ड के चेयरमैन को कहा है कि वह सभी रीजनल सेन्टर्स को कहें कि ग्रधिक से ग्रधिक स्थानीय भाषा में ही श्रमिकों को शिक्षित किया जाये भीर इसके लिये किलाबें तथा भौडियों विजन्नल पब्लिसिटी के जो साधन हैं वह सारी की सारी भ्रधिक से भ्रधिक मात्रा में स्थानीय भाषा में तैयार की जाती हैं। गैस्ट स्पीकर्स की परिपाटी भी है भौर जो टेड. यूनियन्स के नेता या इसमें रुचि लेने बाले लोग हैं जैसे इकोनामिक्स भीर सोशियालाजी के प्रोफैसर्स भीर कोग्रापरेटिब्ज के जानकार जिनसे ग्रामी ग श्रमिकों की सहायता हो सके ऐसे लोगों को बोलने के लिये भी बुलाया जाता है।

माननीय सदस्य ने जो कहा है कि पूर्ण रूपेण इनके पाठ्यक्रम में परिवर्तन किया जाय इसके लिये मैं उनको स्नाप्वासन देता हूं कि म्राप किस ढंग से इसमें परिवर्तन चाहते हैं इसकी यदि कोई स्कीम भ्रापके पास हो तो हमको भेज दें इस उसकी जांच करा लेगे।

Passport Applications from J&K to visit Pakistan

*169. SHRI ABDUL AHAD VAKIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of applications received from Jammu and Kashmir State requesting for grant of passports

to visit Pakistan in the years 1977-78;

Oral Answers

13

and

(b) how many passports were granted during the said year?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) A total of 632 applications had been received from Jammu and Kashmir requesting for grant of passports to visit Pakistan during the period January 1, 1977 to October 31, 1978.

(b) A total of 610 passports had been issued during the said period.

SHRI ABDUL AHAD VAKIL: My information is that the number of applications received by the Passport Office far exceeds the number that has been shown here as 632. Apart from that, in the State of Jammu and Kashmir where three wars have been fought the line of actual control not only physically divides the State but it divides the families and homes. Will the Government open a regional passport office in the State for issue of passports to the people of Jammu and Kashmir to alleviate the sufferings of the people there?

SHRI SAMARENDRA KUNDU: The Member correctly represents the feeling and suffering of the people of Jammu and Kashmir. We have full sympathy with the difficulties and agonies faced by the people of Jammu and Kashmir. Therefore, after this Government has come into power, we have liberalised issue of passports to the people of Jammu and Kashmir.

MR. SPEAKER: Whether you are going to open a regional office there?

SHRI SAMARENDRA KUNDU: Therefore, as a token of our understanding of the difficulties faced by the people of Jammu and Kashmir, we

have decided to open a passport office there and we are trying our best to see that this passport office is opened before March, 1979.

SHRI ABDUL AHAD VAKIL: I am grateful to the Government for their sympathetic attitude towards the sufferings of the people of Jammu and Kashmir. For facilitating travel by the passport holders of Jammu and Kashmir, will the Government consider opening of Jhelum Valley Road and Sialkot side?

SHRI SAMARENDRA KUNDU: What can I say? Travel facilities depend on road conditions, aeroplanes and other things. So many Ministers will be involved in it.

SHRI MOHD. SHAFI QURESHI: Sir, I am grateful to the hon. Minister for he has agreed to open a Regional Passport Office in Kashmir. But does he realise that discriminatory treatment is being meted out to the people of Jammu and Kashmir in the issuance of passports? No passport of any other citizen of India is sent for verification to the Ministry of Home Affairs in Delhi. What happens is that in Jammu and Kashmir the Home Ministry 2 Jammu and Kashmir get the passport, they recommend it to the Regional Passport Authority and the Regional Passport Authority then sends it to the Home Ministry here. That means, even if Dr. Karan Singh and I have to go, the passports will have to be scrutinised by the Home Ministry whether we are correct persons to go abroad or not. This treatment is not meted out to any other citizen of India. I would like to know from the hon. Minister whether he will do away with the double check? If he has got any suspicion, he can very well report to the Government of Jammu and Kashmir and tell them that these are the people to whom they should not issue the passports. The delay is caused first in the Kashmir Home Ministry, then in the Regional Passport Office and then in the Home Ministry of the Government of India. It take about 3 months

15

for a Jammu and Kashmir national to get a passport. Would he kindly look into this and see that this double checking system, which is an insult to the people of Jammu and Kashmir, is eliminated and the passports are issued to them on the basis on which the passports are issued to other citizens?

SHRI SAMARENDRA KUNDU: Mr. Speaker, Sir, I believe Mr. Qureshi is unnecessarily agitated on this issue. If this double checking is there, it is not today that it is being done by the Janata Government. It was there when Mr. Qureshi was also a Minister and when the distinguished Member. Dr. Karan Singh was also in the Government. (Interruptions). So, these checks were there for good reasons, and my dear friend, Mr. Qureshi, knows all about it. So, I need not dilate on it and it is for security reasons that this has been done. Therefore, after this new government has come, we have liberalised. . .

SHRI MOHD. SHAFI QURESHI: Punjab is also a border State. Why don't you do it for Punjab State also? (Interruptions)

SHRI SAMARENDRA KUNDU:
After this new Government has come, after we have liberalised the passport facilities, hundreds of people from Jammu and Kashmir are utilising these facilities. They do not even say that they are going to Pakistan. So, they get passports in the ordinary course.

The other point is, he said about the delay. Certainly we will look into the delay and as I have earlier assured

that this Governments has already looked into the delay and if there is any further delay in any specific case, the hon. Member can bring to our notice and we will look into it.

श्री उपसेन: मैं माननीय मंत्री जी से जानना चाहता हूं कि क्या हमारी सरकार के विदेश विभाग ने पाकिस्तान की सरकार को यह लिखा है कि दोनों देशों के बीच में पासपोर्ट और बीसा का प्रतिबन्ध हटा दिया जाये ? अगर ऐसा किया गया है तो क्या मंत्री जी उस पर प्रकाश डालेंगे ?

SHRI SAMARENDRA KUNDU: We have not written.

MR. SPEAKER: Anyway, you will look into it. [Interruptions]

Number of ICCR Members' Visit to Foreign Countries

*171. SHRI MOHD. SHAFI QURESHI: Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) how many members of the Indian Council of Cultural Relations visited foreign countries during 1977-78;
- (b) the names of such members and the countries they visited; and
 - (c) the purpose of their visit?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) to (c). A Statement giving the requisite information is placed on the Table of the House.